

(To be published in the Gazette of India Extraordinary Part-II, Section-3, Sub-Section (ii)

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Vanijya Bhawan

**Notification No. 25/2026-27**  
**New Delhi, Dated: 24<sup>th</sup> July, 2026**

**Subject: Amendment in Import Policy of Suspension grade PVC resin (S-PVC) covered under ITC (HS) code 39041020 of Chapter 39 of ITC (HS), 2022, Schedule-I (Import Policy)-reg.**

**S.O. (E):** In exercise of the powers conferred by Section 3, Section 5 of the Foreign Trade (Development & Regulation) Act, 1992, read with paragraph 1.02 and paragraph 2.01 of the Foreign Trade Policy, 2023, as amended from time to time, the Central Government hereby amends the import Policy of ITC (HS) Code 39041020 covered under Chapter 39 of ITC (HS) 2022, Schedule-I (Import Policy) with immediate effect:

| ITC (HS) Code | Item Description           | Existing Import Policy | Existing Import Policy Condition | Revised Import Policy | Revised Import Policy Condition                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|---------------|----------------------------|------------------------|----------------------------------|-----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 39041020      | Suspension grade PVC resin | Free                   |                                  | Restricted            | (a) However, import of Suspension grade PVC Resin (S-PVC) having CIF Value more than USD 0.766 per Kilogram is <b>Free</b> for a <b>period of six months</b> from the date of publication of this Notification<br><br>(b) The Minimum Import Price at (a) above, however, will not be applicable for import by 100% Export Oriented Units (EOUs), units in the SEZ and under the Advance Authorisation Scheme, subject to the condition that the imported inputs are not sold into the Domestic Tariff Area (DTA). |





**Effect of this Notification:**

The import of Suspension grade PVC Resin (S-PVC) falling under ITC (HS) Code 39041020, having CIF Value of less than or equal to USD 0.766 per Kilogram is "Restricted" for a period of six months from the date of publication of this Notification. However, this restriction will not be applicable for import by 100% Export Oriented Units (EOUs), units in the SEZ and imports under the Advance Authorisation Scheme, subject to the condition that the imported inputs are not sold into the Domestic Tariff Area (DTA).

This is issued with the approval of the Minister of Commerce & Industry.



(Lav Agarwal)

Director General of Foreign Trade &  
Ex-officio Additional Secretary to the Government of India

E-mail: dgft@nic.in

(Issued from the File No. 01/89/180/105/AM-25/PC-2(A)/[E-45540])